

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 20th February, 2019

No. HC.V- 102/2015/146 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Shishir Kumar Das**, Joint Registrar, temporarily and until further orders as **Registrar (Establishment)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of (PB-5) Rs. 65000-112000/- with Grade Pay of Rs. 18500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Md. Abdul Matlib, Registrar (Establishment), retired on superannuation on 31.1.2019 afternoon.

By order,

self

REGISTRAR GENERAL

Memo No. HC.V-102/2015 / 146 A /Estt. # Dated 20.2.2019

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Sri Shishir Kumar Das, Joint Registrar, Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6.
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati.
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The F&AO, Gauhati High Court, Guwahati.
20. The A.O.(J) _____, Gauhati High Court, Guwahati.
21. The Court Officer No. I & II, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order File

REGISTRAR GENERAL

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20-02-19
20/2/19

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th February, 2019

No. HC.V- 21/2014/154 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to appoint **Sri Bidyut Bikash Goswami, Senior Judicial Assistant**, temporarily and until further orders as **Protocol Officer on officiating basis** in the Principal Seat of the Gauhati High Court at Guwahati in the Pay Band of Rs. 22000-87000/- (PB-3) with Grade Pay of Rs. 11500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Nirod Sarma, Protocol Officer, appointed as Secretary to Hon'ble the Chief Justice on officiating basis.

Sri Bidyut Bikash Goswami will maintain his seniority in his original cadre i.e. Senior Judicial Assistant and his further promotion will be considered on that basis.

By order,

sdf

REGISTRAR GENERAL

Memo No.HC.V-21/2014/154 /Estt. Dated 20.2.2019

Copy for information : -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU)Deptt., Dispur,Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam,Finance (Budget)Deptt.,Dispur,Guwahati-6
8. The Director, Assam Gazette, Assam Govt. Press, Bamurimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The F&AO, Gauhati High Court, Guwahati.
19. The A.O.J _____, Gauhati High Court, Guwahati.
20. The Court Officers, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. Sri Bidyut Bikash Goswami, SJA, Gauhati High Court, Guwahati.
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order File.

REGISTRAR GENERAL

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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati the 20th February, 2019

No. HC.V-43/2013(Pt-I)/ 1500 / Estt. # # In exercise of the powers conferred under Article 229 of the Constitution of India read with rule 7(5) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to appoint **Sri Ananta Ram Baishya, Senior Judicial Assistant**, temporarily and until further orders as **Court Master** in the Principal Seat of the Gauhati High Court, Guwahati in the pay band of (PB-3) Rs. 22000-87000/- plus Grade pay of Rs. 10900/- p.m. plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Neil Jongske Sangma, Court Master promoted to the post of Administrative Officer (Judicial).

As per Rule 7(5) of the Gauhati High Court Services (ACC) Rules, 1967, appointment of Sri Baishya to the post of Court Master is provisional and continuation of the incumbent as Court Masters would depend on his performance and continued suitability to be assessed periodically by the In-charge of Court Masters.

The seniority of the selected candidate will be maintained in the original post/cadre, i.e. Senior Judicial Assistant.

By order,

s/

REGISTRAR GENERAL

Memo No. HC.V-43/2013(Pt-I)/ 1500 / Estt. Dated 20.2.2019

Copy for information and necessary action to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
6. The Director, Assam Gazette, Assam Govt. Press, Bamuniraidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
7. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
8. The Deputy Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati- 6.
9. The Dy. Registrar _____, Gauhati High Court, Guwahati
10. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
13. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
14. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati
16. The Court Officer I/II, Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. Sri Ananta Ram Baishya, SJA, Gauhati High Court, Guwahati.
19. The CA to the Registrar General/Registrar (Vig.)/Registrar (Judl.)/Registrar (Admn.),
Gauhati High Court, Guwahati.
20. The Order File/Personal files.

REGISTRAR GENERAL

Sri Ananta Ram Baishya
20-02-19
5/1
20/2/19